

A/

26.7.94

Hon. Mr. K. Muthukumar, A.M.

Advocates have resolved
not to work today. Case
is adjourned to 27.7.94
for admission.

Per
KM

27.7.94

Hon. Mr. K. Muthukumar - AM

Shri P.K. Kashyap appeared
on behalf of the applicant.
Shri Lalji Sinha appeared
on behalf of the respondents.
Counsel for the applicant
has requested for withdrawal
of the application. He is allowed
to do so.

The case is dismissed
as withdrawn.

(15)

Am

Am